

**GOVERNMENT OF INDIA  
WATER RESOURCES  
LOK SABHA**

UNSTARRED QUESTION NO:181

ANSWERED ON:20.02.2006

ASSISTANCE TO STATES FOR IRRIGATION PROJECTS

Patle Shri Shishupal Natthu;Rawat Shri Ashok Kumar;Shiwankar Shri Maha Deo Rao;Yadav Shri Kailash Nath Singh

**Will the Minister of WATER RESOURCES be pleased to state:**

(a) whether the Union Government has sanctioned or proposes to sanction Rs. 850 crore for minor irrigation projects to expand the area under cultivation as reported in Rashtriya Sahara dated December 30, 2005;

(b) if so, the details thereof and the total number of minor and major irrigation projects completed or likely to be completed with the amount allocated during the Tenth Five Year Plan;

(c) whether the amount allocated during 2004-05 has been spent on such projects; and

(d) if so, the details thereof and if not, the reasons therefor?

**Answer**

THE MINISTER OF WATER RESOURCES (PROF. SAIF-UD-DIN SOZ)

(a) & (b) Government of India has launched a Centrally Sponsored Scheme on "Micro Irrigation" during the year 2005- 06. The scheme was formulated by Ministry of Agriculture for implementation during 10th Five Year Plan with a total outlay of Rs. 2092 crore including Rs. 850 crore as Government of India share. The scheme proposes to increase the area of coverage under Drip and Sprinkler Irrigation in the country and does not relate to Minor and Major Irrigation Projects. The scheme envisages of 6.2 lakh ha. (3.8 lakh ha. Drip irrigation and 2.4 lakh ha. Sprinkler irrigation) during the Plan period.

(c) & (d) Since the scheme was approved in December, 2005, allocation of fund during 2004-05 does not arise.